- (b) whether 60 per cent of the capital of this company is from financial institutions; ano
- (c) what steps Government propose to take to re-open this compine?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-MUKHER-LOPMENT (SHRI PRANA3 IEE); (a) Yes, Sir.

- (b) \carly 70 per cent of the combined capital of the company (equity and preleience) is held by Public Emancial Institutions.
- c) The entire matter is under consideration.

Reduction of Posts in P.I.B.

1394 MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of INFOR-**BROADCASTING** MATION AND pleased to state:

- (a) whether it is a fact that the Staff Inspection Unit of the Ministry of Linance has recommended in its report to reduce a number of posts in PIB and other media units under his charge, and
- (b) if so the reaction of Government thereto-

THE DEPUTY MINISTER IN THE **IND** MINISTRY OF INFORMATION BRO \DCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Over the last three years or so, the S I.U has given a number of reports on the Staff working in various Media Units of the Ministry (including the PIB), as well as the Main Secretariat. Their reports in respect of PIB as also some other reports have since been implemented; while some others are in the process of imple-There are, I owever, still some mentation recommendations of the S.I U which are under active consideration in consultation with the Staff Inspection Unit/the Ministry of Tinance

Development of Drought Prone Areas

1395 MISS SAROI **PURUSHOT TAM** KHAPARDE. Will the Minister of PLAN-NING be pleased to state:

- (a) whether a Task Force of Planning Commission has sul mitted its report on the development of drought prone areas with stress on restoration of ecological balance,
- (b) whether the concerned State Governments have been consulted in the matter;
- (e) when and where this strategy will be put into to start with?

THE MINISTER OF STATE IN THE "HNISTRY OF P! ANNING (SHRI MO-HAN DHARIA) (a) Yes, Sir.

- (b) The report is being sent by the Ministry of Agriculture to the State Governments
- (c) It is proposed that the scrategy and the comprehensive scheme suggested by the Tast Force should be taken up during the Lifth Plan in the existing areas (54 territotial units comprising 54 selected districts and contiguous areas of another 18 districts) which have been identified as drought prone.

Allotment of Newsprint to a Newspaper from Lucknow

1396 SHRI T K SRINIVASAN: SHRI M. KAMALANATHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

- (a) whether it is a fact that newsprint has been allotted from S.T.C. of Madras and other places for a newspaper in Lucknow;
- (b) if so, the name of the newspaper and the quantity shifted from those places;
- (c) whether it is also a fact that the stock was meant for local newspapers; and
 - (d) if so, the reasons therefor?

THE DEPUTY MINISTER THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Associated Journals Limited, Lucknow, has, on behalf of their newspapers, NA-TIONAL HERALD (Lucknow and Delhi), NAVJEEVAN and QUAMI AWAZ, obtained the following quantities during the past one vear:

30 00 tonnes From STC, Madras 50.00From STC, Bombay 500.00 ., From STC, Calcutta

- (c) No, Sir.
- (d) Does not arise.

Annual Day Function of C.R.P.

1397. SHRI V. K. SAKHLECHA: the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of occasions, the C.R.P have celebrated its annual days at Neemuch;
- (b) whether officers of various ranks belonging to C.R.P. Force from other part of the country attended this annual functions: and
- (c) whether Government contemplate to change the venue of the function?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H MOHSIN): (a) Thirty-two times.

- (b) Yes, Sir. Small representative contingents are expected to participate if operational commitments so permit.
- (c) Yes, Sir. This year the Annual Day is proposed to be celebrated at Delhi.

Agreement with U.S.S.R. for Co-production of Film

1398. SHRI M. KAMALANATHAN: SHRI S SIVAPRAKASAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to

(a) whether Shri M G. Ramachandran, a one actor of Tamilnadu, has entered into any agreement with U.S.S.R. Government for Co-producion of any film; and

to Questions

(b) if so, the details of the agreement?

THE DEPUTY MINISTER IN MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA: (a) and (b) It is understood that Shri M. G. Ramachandran is negotiating an aga ement with Sovinfilm of U.S.S.R. for co-production of a film in two languages--Russian and an Indian language.

1399. [Transferred to the 29th August, 1973.7

1400. [Withdrawn.]

खाद्यान्न संबंधी दंगे

1401. श्री राम सहाय: गृह मत्री यह बताने की कृपा करेगे कि प्रत्येक राज्य के किन-किन जिलों में जुलाई के महीने में स्रौर स्रगस्त, 1973 के प्रथम तथा दूसरे सप्ताह में खाद्यान्न संबंधी दंगों तथा लूट की कितनी कितनी घटनायें हुई श्रौर उसके परिणामस्वरूप जान-माल की कितनी हानि हुई?

† Food Riots

1401. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state the names of the districts in each of the States where the incidents of food rioting and looting had occurred during the months of July and first and second week of August, 1973 alongwith the number of such incidents and the extent of loss of life and property suffered as a result thereof?]

मंत्रालय में उपमंत्री एफ ॰ एच ॰ मोहसिन) . राज्य सरकारों ग्रौर संघ राज्य क्षेत्र प्रशासनों से प्राप्त सूचना के अनुसार इस अवधि में मणिपूर व मैसूर राज्यों ग्रौर ग्रंडमान व निकोबार चण्डीगढ़, लक्कादीव, मिनिकाय व ग्रमिन-दीवी, पाण्डिचेरी तथा ग्रहणाचल प्रदेश

^{† |} English translation.